

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT -III

21.C.P.(IB)-3352(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.01.2020**

NAME OF THE PARTIES: Regency Ispat Pvt Ltd
V/s
Vijay Citispace Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present. List this matter on 25.02.2020

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/